

(g) the amount and valuation of imports of pencils during the years 1950 to 1953?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). Attention of the hon. Member is invited to the statement laid on the Table of the House in reply to part (c) of un-starred question No. 21 dated the 3rd August 1953.

(c) and (d). A statement containing the available information is laid on the Table of the House. [See Appendix II, annexure No. 41.]

(e) Graphite, wood slats, dyestuffs, printing foils and waxes.

(f) Clay, lacquer, vegetable oils and stearine, glue, glycerine, shellac and spirit.

(g) A statement is attached. [See Appendix II, annexure No. 41.]

IMPORT OF AUTOMOBILE SPARE PARTS

210. Shri Punnoose: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of imported automobile spare parts between 1951 and May, 1953 (country-wise and year-wise); and

(b) the percentage of the imports of spare parts made by each of the twelve assembly and manufacturing units?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Information relating to imports of automobile spare parts is not available as it is not shown separately in the "Accounts relating to the Foreign (Sea and Land) Trade and Navigation of India". The value of imports of "parts of all mechanically propelled vehicles and accessories other than aircraft (excluding rubber tyres)" is, however, given in the statement laid on the Table of the House. [See Appendix II, annexure No. 42.]

(b) Information is not available.

IMPORT OF MOTOR VEHICLES AND SPARE PARTS

211. Shri Punnoose: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of foreign exchange spent for the import of motor vehicles and spare parts between 1947 and May 1953 (motor vehicles and spares separately);

(b) whether the Hindusthan Motors Ltd. is manufacturing engines and major component parts like crank shafts, chassis, etc.;

(c) if so, the extent of their production capacity; and

(d) their output during the years 1951, 1952 and 1953?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement showing imports of motor vehicles and spare parts of all mechanically propelled vehicles between 1947 and May, 1953 is laid on the Table of the House. Figures for spare parts of motor vehicles only are not separately recorded in the Sea-Borne Trade Accounts. [See Appendix II, annexure No. 43.]

(b) and (c). Detailed information in this regard is available in the Tariff Commission's report on automobile industry, copies of which are available in the Library of the House.

(d) A statement is laid on the Table of the House. [See Appendix II, annexure No. 43.]

CRUDE MICA

212. Shri Gopala Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the total output of crude mica between 1947 and May 1953 (year by year);

(b) the total quantity of ground mica prepared from the crude mica during the same period, each year separately; and

(c) the quantity of micanite produced during the same period?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No reliable statistics of crude or processed mica are available. As, however, there is hardly any consumption of mica in the country, the figures of export more or less represent the actual production of mica in the country also. On this basis the average annual production of processed mica during the 6 years 1947 to 1952 is estimated at about 325,000 cwts. usually, the recovery of processed mica from crude mica is about 15 per cent. The average annual production of crude mica may, therefore, be roughly estimated at 2,160,000 cwts.

(b) Information is not available.

(c) A statement is laid on the Table of the House. [See Appendix II, annexure No. 44.]

RADIO SETS

213. Th. Lakshman Singh Charak:

(a) Will the Minister of Commerce and Industry be pleased to state how many Radio Sets have been manufactured in India during the years 1950, 1951 and 1952?

(b) How many Radio Sets have been imported in India?

(c) From which countries were they imported?

(d) Do Government contemplate to give protection to the Radio industry in India so as to encourage it to manufacture more Radio Sets?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 45.]

(d) Yes, Sir. Various steps are being taken by Government to help the development of the industry. For protection the industry must apply for investigation of its claim by the Tariff Commission.

निराश्रित स्त्रियों तथा बच्चों

२१५. श्री आर० एस० तिवारी : क्या पुनर्वासि मंत्री यह बतलाने की कृपा करेंगे :

(क) विभिन्न सरकारों के आवासों में मई, सन् १९५३ के अन्त में रहने वाली निराश्रित स्त्रियों तथा बच्चों की पृथक पृथक संख्यायें ;

(ख) उन पर हुए व्यय का विवरण ; तथा

(ग) विन्ध्य-प्रदेश में निराश्रित स्त्रियों तथा बच्चों को दी जाने वाली सहायताएँ ?

The Minister of Rehabilitation (Shri A. P. Jain): The following answer is in respect of displaced persons from West Pakistan only. Similar information regarding displaced persons from East Pakistan is being collected and will be laid on the Table of the House in due course.

(a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 46.]

(b) The Central Government gives on an average a grant-in-aid of Rs. 25/- per person per mensem to the authorities running the Homes and it is left to them to manage within this grant-in-aid. Details of the expenditure actually incurred by the authorities running the Homes are not available with the Government.

(c) As in the case of Homes in other States, the destitute women and children in the Homes in Vindhya Pradesh are entitled to maintenance, clothing, education and facilities for work and vocational training. They are also provided with shelter, water, lighting, sanitation, medical aid, etc. free.

EVACUEE HOUSES

216. Shri Gidwani: (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that a number of evacuee houses which were